

The Power and duties of its officers, its employees and the channels of supervision and their accountability are summarized herein below, in the following manner.

Sr. No.	Post	Responsibility	Reporting Authority
1.	Chairman (The Principal District Judge is Ex- Officio Chairman of DLSA Surendranagar)	Overall Supervision of the District Legal Services Authority and all Taluka Legal Services Committee of Surendranagar District.	Hon'ble Patron-in-chief Hon'ble Executive Chairman Member Secretary
2.	Full Time Secretary	The Power and function of the Full Time Secretary of District Legal Services Authority Shall be as under :- a) To assist the Chairman of District Legal Services Authority b) To perform such of the functions as are assigned to him by the Chairman, District Legal Services Authority as well as GSLSA	

The particulars of facilities available to citizens for obtaining information including the working hours of a library or reading room, if maintained for public use:

There is no library or reading room in the Gujarat State Legal Services Authority for public use.

Such other information as may be prescribed and thereafter update these publications every year: NIL

Details of Filled and Vacant post of District Legal Services Authority, at District Court Building, Surendranagar

Post	Cadre	Sanctioned Post	Filled Post	Vacant Post
Full Time Secretary	Class - I	1	1	-
Senior Clerk (DLSA)	Class - III	1	1	-
Senior Clerk (TLSC)	Class - III	5	5	-
Junior Clerk (DLSA)	Class - III	3	3	-
Junior Clerk (TLSC)	Class - III	4	4	-
Peon (DLSA)	Class - IV	1	1	
Peon (TLSC)	Class - IV	2	2	
TOTAL:		17	17	0